

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-40(PB)/2017**  
**with CA-444(PB)2018**

**IN THE MATTER OF:**

Vedika Nut Crafts Pvt. Ltd.

.... Applicant/petitioner

**Under Section 10 of IBC**

**Order delivered on 01.06.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**  
**Hon'ble President**

**Sh. S. K. MOHAPATRA,**  
**Hon'ble Member (Technical)**

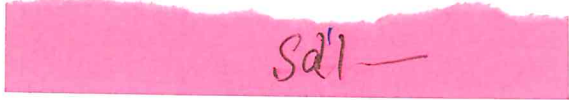
**PRESENTS**

For the petitioner: -

For the Respondent(s): -

**ORDER**

The application is disposed of with the observation that the liquidator may keep on filing the status report in accordance with the provisions of the Code, by mentioning the delay in receipt of the order of liquidation which was passed on 04.04.2018.

  
sd/-

**(M.M.KUMAR)**  
**PRESIDENT**

  
-sd/-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**